Annexure – 5
Name of the corporate debtor: Sai Regency Power Corporation Private Limited; Date of commencement of CIRP: 27<sup>th</sup> March, 2019.; List of creditors as on:31<sup>st</sup> March, 2021
List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl. No.	Name of creditor	Identifi cat	Details of claim received		Details of claim admitted					Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
		io n No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	
1	Orchid Pharma Limited			2,79,00,000	Nil	Power Supply charges	Nil	Nil	No	Nil	Nil	2,79,00,000		The Corporate Debtor has filed claim of 6,84,37,080 on Orchid Pharma Limited. Application has been filed before Hon'ble NCLT against Orchid Pharma Limited for recovery of supplies made during CIRP.